

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

Forest, Ecology and Environment Department, UT of Ladakh
M/2239/2025-PCC (LEH) SEC/

Notification

Ladakh, the 27th of November, 2025

In reference to the MoEF&CC Notification No. G.S.R. 84 (E) dt: 29/01/2025 and G.S.R. 85(E) dt: 30/01/2025, a State Level Monitoring Committee is hereby constituted, consisting of the following members:

1.	Principal Secretary (Forest, Ecology and Environment), UT Administration, Ladakh.	Chairman
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2.	Deputy Conservator of Forests, (Headquarters), Department of Forest, Ecology and Environment, UT Ladakh.	Member Secretary
3.	Member Secretary, Ladakh Pollution Control Committee, Leh, Ladakh.	Member
4.	Regional Director, CPCB, Regional Office (Jammu)	Member

2. The above State Level Monitoring Committee shall oversee and monitor the implementation of the guidelines issued by the Ministry of Environment, Forest and Climate Change vide Notification No. G.S.R.84(E) dated 29.01.2025 and Notification No. G.S.R.85(E) dated: 30.01.2025.
3. The monitoring committee shall also dispose of the matters presented before it.
4. The monitoring Committee shall have at least one meeting in every calendar month.

By Order and in the name of the Administrator (Lt. Governor), UT of Ladakh.

Sd/-
Sanjeev Khirwar, IAS
Principal Secretary
Forest, Ecology and Environment
Department, UT Ladakh

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(अनुपम भारद्वाज, ज क प्र से / Anupam Bhardwaj, JKAS)
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Forest, Ecology and Environment
Department, UT Ladakh

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